

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)

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NOTIFICATION

No. 974

Dated: 28-09-2017.

The Shorthand/transcription test (on Computer Key Board) of all eligible candidates of **Jammu Province**, who have applied for the post of Steno Typist in Subordinate Courts of Jammu Division advertised vide Notification 323 dated 26.05.2017 shall be conducted on **10.10.2017 (Tuesday)** in the State Judicial Academy near High Court Complex Janipur, Jammu at 10:00 a.m.

NOTE:-

- The eligible candidates will be allowed entry to examination hall only on production of Receipt/Roll No. slips issued to them at the time of submitting their Application Forms..
- Any candidate found guilty of impersonating shall render him / her liable to criminal prosecution under law.
- The candidates shall also bring one document for identification purpose i.e EPIC/Voter ID Card or Aadhaar Card or Driving Licence or Passport or Pan Card.
- No supplementary test of the candidate (s), who may miss the test on the scheduled date, shall be conducted.
- Criteria for the test has been already notified vide this Secretariat's order No. 640 dated: 10.08.2017 and is available on the official website of the High Court ([www.jkhighcourt.nic.in](http://www.jkhighcourt.nic.in)).
- No TA / DA shall be paid for appearing in the test.
- All the candidates shall report at the venue at least one hour earlier before the start of the test and if any candidate reports after the start of the test he/she will not be allowed to appear in the test and no claim in this regard shall be entertained at any stage.
- Mobile Phones or any other electronic gadgets shall not be allowed in the Examination Hall.

  
(Jawad Ahmad)

Principal Secretary to,  
Hon'ble the Chief Justice

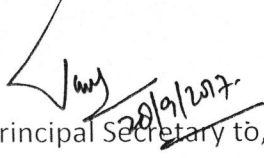
No.: 037-44/psys

Dated: 28-09-2017.

Copy to:

- Secretary to Hon'ble Mr Justice Mohammad Yaqoob Mir.
- Secretary to Hon'ble Mr Justice Janak Raj Kotwal.  
.....for information of their lordships.
- Director, State Judicial Academy, J&K, Srinagar for information.
- Registrar Judicial, High Court wing, Jammu for information.
- Director Information, Srinagar with the request to publish the above Notification in daily newspapers i.e. **Daily Excelsior, Amar Ujala (Hindi)** and **State Times**.
- Director, Radio Kashmir **Jammu** with the request to broadcast and give a wide publicity to the Notification through News & Employment Bulletin.

- 7) Director, Doordarshan **Jammu** with the request to telecast and give a wide publicity to the Notification through News & Employment Bulletin.
- 8) Incharge NIC, High Court wing, Srinagar for uploading of the notice in the High Court website.

  
Principal Secretary to,  
Hon'ble the Chief Justice